

ITEM NO.44

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. ANJU BAJAJ CHANDNA

Petition(s) for Special Leave to Appeal (CrI.) No(s). 8238/2022

IQRAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.117352/2022-CONDONATION OF DELAY IN FILING and IA No.117353/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.117354/2022-EXEMPTION FROM FILING O.T. and IA No.117361/2022-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 17-10-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ansar Ahmad Chaudhary, AOR

For Respondent(s)

Appearance

Petitioner-Mr. Ansar Ahmad Chaudhary, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Delay in filing spare copies is condoned in respect of respondent Nos.1 to 3. Notices be issued immediately.

List on 24.11.2022.

ANJU BAJAJ CHANDNA
Registrar